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BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : **589/Gen/SF/2024**

Dated : **22.10.2024**

NOTIFICATION

It is hereby notified for general information that pursuant to the order dated 28.09.2024 passed by the Enrolment Committee of Bar Council of Delhi and same was affirmed by the Bar Council of Delhi in its meeting held 14.10.2024, the licence to practice of **Mr. Vaibhav Chauhan, (D/7411/2020)** R/o H.No. 32, Sector-4, Chiranjeev Vihar, Ghaziabad, UP has been permanently suspended from practice as an Advocate in or before any Court of Law pursuant to verification of Intermediate Examination (10+2) Mark sheet and degree allegedly issued by the Board of Secondary Education, Madhya Bharat, Gwalior, having Roll No. 3900260589 where the Board of Secondary Education, Madhya Pradesh, Gwalior is not a recognized Board and the subsequent degree obtained on its basis are all invalid including LL.B. Degree.

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This has emanated from the Complaint No. **64/2024** titled **Ms. Jyoti Singh Versus Mr. Vaibhav Chauhan**. The Complaint Case No. 64/2024 has been forwarded to Bar Council of India for removal proceedings u/s 26 of the Advocates, Act 1961.


Mr. Arun Sharma (Retd.)
 Secretary



Copy forwarded for information to :-

- 1 The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi
- 2 The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
- 3 The Secretaries of All Bar Associations, Delhi
- 4 The Secretaries of All State Bar Councils.
- 5 The Registrar, Supreme Court of India, New Delhi
- 6 The Registrar General, High Court of Delhi, New Delhi
- 7 The Registrar General, All High Courts in India
- 8 The District & Session Judge, Tis Hazari Courts, Delhi
- 9 The District Judges in all 8 Districts of Delhi
- 10 The District Magistrates in all 9 Districts of Delhi
- 11 The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
- 12 Ms. Jyoti Singh, Chamber No. F-306, Lawyers Chambers, Karkardooma Court, Karkardooma, Shahdara, Delhi-110032.
- 13 Mr. Vaibhav Chauhan, (D/7411/2020) R/o H.No. 32, Sector-4, Chiranjeev Vihar, Ghaziabad, UP (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

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B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph. : 23387701

O.H. P.D. 21/10/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI


No. 61844-6/924 /Genl./Misc./Circulation/2024

Dated, Delhi 01 NOV 2024

Sub:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded a copy of the Notification bearing Ref No. 589/Gen/SF/2024, No. and this office diary bearing No. 5662/B, dated 23/10/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi,
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above